## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3704

TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2020/PHALGUNA 27, 1941 (SAKA)

**CONFERRING OF BHARAT RATNA** 

3704. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering to confer Bharat Ratna to Shaheed Laxman Nayak;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware of the sad condition of the family of Shaheed Laxman Nayak and is taking steps to help/support the family and promote his birthplace Tentuliguma; and
- (d) if so, the details thereof and if not, the reasons therefor?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

- (a) and (b): Recommendations for award of Bharat Ratna are received regularly from various quarters, however, no formal recommendation for this award is necessary. The decisions regarding award of Bharat Ratna are taken from time to time.
- (c) and (d): Pension under Swatantrata Sainik Samman is given to freedom fighters and their eligible dependents (spouse and unmarried daughters) who apply through the State Government concerned. As per available information, the name of Shaheed Laxman Nayak does not figure in the list of beneficiaries of Freedom Fighter pension.

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